

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT ::::: LEGISLATIVE BRANCH
DISPUR, GUWAHATI-6.

ORDERS BY THE GOVERNOR
NOTIFICATION

Dated Dispur, the 24th January, 2014

NO. LGL 64/98/305 : In supersession of this Department's earlier Notification NO. LGL 64/98/204 dated Dispur, the 3rd October, 2005, the Governor of Assam is pleased to designate Shri Satyendra Malla Buzar Baruah, Secretary to the Government of Assam, Legislative Department as the First Appellate Authority in respect of Legislative Department, Government of Assam under section 19(1) of the Right to Information Act, 2005 (Central Act No. 22 of 2005).

NO. LGL 64/98/306. : In supersession of this Department's earlier Notification NO. LGL 64/98/202 dated Dispur, the 21st September, 2005, the Governor of Assam is pleased to designate Smti Geetanjali Das Saikia, Deputy Secretary to the Government of Assam, Legislative Department as the State Public Information Officer in respect of Legislative Department, Government of Assam under section 5(1) of the Right to Information Act, 2005 (Central Act No. 22 of 2005).

This Notification shall come into force with immediate effect.

Sd/-

Deputy Secretary to the Govt. of Assam
Legislative Department, Dispur

Memo No. LGL 64/98/305-306/A
Copy forwarded to :

Dated Dispur, the 24th January, 2014

- 1) Commissioner & Secretary to the Govt. of Assam, Administrative Reforms & Training Department .
- 2) The Staff Officer to the Chief Secretary, Assam for kind information of the Chief Secretary.
- 3) The Director, Printing & Stationery, Assam, Bamunimaidam, Guwahati-781021. He is kindly requested to publish the above Notification in the Extra-Ordinary Issue of the Assam Gazette immediately and supply 100 (one hundred) copies of the same to this Department after publication.
- 4) Shri S.M. Buzar Baruah, Secretary to the Govt. of Assam, Legislative Department.
- 5) Smti G. Das Saikia, Deputy Secretary to the Govt. of Assam, Legislative Department.

By order etc.

W. S. G. M.
24/1/14

Deputy Secretary to the Govt. of Assam
Legislative Department, Dispur

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24/1/14